

LASKAR): (a) to (d) Yes, Sir. A memorandum signed by 65 out of a total of 108 elected delegates of the Society, containing certain allegations against the Chairman, Board of Directors mostly relating to the day-to-day administration of this Society and appointment of certain officers of this Society has been received. Though the allegations appear to be *prima-facie* baseless the matter is engaging the attention of the Government.

Conversion of dry latrines into water-prone ones

2641. SHRI M. BASAVAPATIL: Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question 2592 given in the Rajya Sabha on the 18th August, 1983 and state:

(a) the progress so far made with regard to converting dry latrines which were not converted into water prone ones during the last three years in selected towns, town-wise under the Centrally Sponsored Schemes;

(b) whether fresh request from the State Governments, for assistance under the said scheme have been received;

(c) if so, the towns selected for the purpose;

(d) whether the scheme is proposed to be extended to villages; and

(e) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) to (c) Matching Central Assistance has been provided for the liberation of scavengers by conversion of existing dry-latrines into waterprone latrines to the State Governments out of a limited allocation in selected towns under the "Centrally Sponsored Scheme For Implementation of Protection of Civil Rights Act, 1955"—on whole town approach basis. A statement containing relevant details available is laid on the Table

of the House. [See Appendix CXXVIII, Annexure No. 96] Fresh requirement for Central Assistance has since been received from the States of Himachal Pradesh, Tripura, Karnataka, Madhya Pradesh, Gujarat, West Bengal, Maharashtra and Kerala and the U.T. of Goa, Daman & Diu. Funds are released keeping in view the overall finance available after scrutiny of the proposals.

(d) and (e) As the problem of scavenging is mostly confined to urban areas, there is no proposal to extend the scheme to villages?

Infiltration from Bangladesh

2642. SHRI RAMKRISHNA MAZUMDER: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of infiltrators who entered India from Bangladesh during 1982-83; and

(b) the steps taken for prevention of infiltration from Bangladesh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) The number of infiltrators intercepted and sent back by the BSF as well as those received from other agencies and sent back by the BSF on the Assam|Meghalaya|Tripura|West Bengal borders with Bangladesh during the calendar year 1982 was 15,790, and 16,600 for the first nine months of calendar year 1983.

(b) 34 additional BSF Border Out-Posts have been established on the Assam|Meghalaya|Tripura|West Bengal borders bringing the total number of BOPs to 497. More country boats, motor launches, etc. have been pressed into service to prevent infiltration in riverine areas. 3 Steel observation post towers have been erected and 264 more towers are under construction. Government have decided to construct a barbed wire fence on the Indo-Bangladesh border and border roads alongside the fence for mobile